

**GOVERNMENT OF INDIA**  
**MINISTRY OF WATER RESOURCES**  
**RAJYA SABHA**  
**QUESTION NO 07.03.2011**  
**ANSWERED ON**  
**MULLAPERIYAR DAM IN KERALA .**

1240

Smt. Vasanthi Stanley

Will the Minister of COALWATER RESOURCES be pleased to state :-

- (a) whether it is a fact that the Kerala Government is planning to construct a new dam near Mullaperiyar dam;
- (b) whether it is approved by the Central Government; and
- (c) what action is being contemplated against the State Government since the Mullaperiyar case is presently pending in the Supreme Court for a decision?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS. ( SHRI VINCENT H. PALA)

- (a) to (c) A meeting taken by Secretary (WR) on 31.7.2009, in which the representative of the Government of Kerala mentioned that they have started survey and investigation works for a new dam at an alternative site down stream of existing dam. No proposal in this regard has been received in the Ministry of Water Resources (MoWR) so far. The matter is before the constitutional bench of the Hon'ble Supreme Court and is subjudice.